

APPENDIX- 4-M
STATEMENT OF PRECIOUS METAL FOR THE PERIOD APRIL TO SEPTEMBER...../
OCTOBER TO MARCH.....

(Please refer to paras 4.41 of FTP & para 4.94 of HBP)

Name of the Nominated Agency (Other than Designated Banks) in terms of paragraph 4.41 of FTP:

Date of Statement:

Name of Precious Metal: Gold / Silver / Platinum (Strike which is not applicable and give the details in separate sheets for different metals) to be signed by Authorised signatory as per Para 9.06 of HBP and to be sent by e-mail to concerned Regional Authority.

Sl. No.	Mode of Import	Number of Transaction	Value of Gold Imported		Quantity of Gold Imported Kg.	Opening Stock (in Quantity) Kg.	Utilization						
			(US D million)	(Rs. Crore)			Own use		Supply to exporter		Supply to domestic units		Balance in stock Quantity (Kg.)
							Value (Rs. Crore)	Qty (Kg.)	Value (Rs. Crore)	Qty (Kg.)	Value (Rs. Crore)	Qty. (Kg.)	
(i)	Delivery Against Payment Basis												
(ii)	Supplier's Credit Basis												
(iii)	Consignment Basis												
(iv)	Unfixed Price Basis												

Note:

1. Full details of transactions may be provided in cases where the number of transactions in respect of a single importer exceeds ten transactions in a month or the aggregate value of imports exceeds US Dollar 50 million.
2. Details of EOUs / Units in SEZ and Nominated Agencies should be given separately.

3. Separate statement in the aforesaid format shall also be furnished for other precious metal as well (i.e. silver, platinum etc.).
4. Nominated Agencies may refer the RBI Guidelines as stated in A.P. (DIR Series) Circular No. 2 Dated July 9, 2004, Paragraph B 15 of part III of Master Circular of RBI, as amended from time to time.